

Price of Natural Gas

150. **Shri Vidya Charan Shukla:** Will the Minister of Petroleum and Chemicals be pleased to state:

(a) whether Shri V. K. R. V. Rao has given his award regarding the price of Natural Gas to be supplied by the Oil and Natural Gas Commission for generation of power, fertilizers and State Project;

(b) if so, the salient features of the award; and

(c) when the award is likely to be implemented?

The Minister of Petroleum and Chemicals (Shri Humayun Kabir): (a) No, Sir.

(b) and (c). Do not arise.

Regional Formula in Punjab

151. { **Shri Kapur Singh:**
Shri Gulshan:

Will the Minister of Home Affairs be pleased to state:

(a) whether the Punjab Government in a recent communique of 25th August, 1964, have reiterated the standing instructions to the effect that even in the Punjabi Region, below and upto district level, communications received in Hindi in Devnagari script "should be invariably replied to in the same language";

(b) whether it is a fact that the Punjab Government have purported to issue these instructions in implementation of the Regional Formula, the Punjab Official Languages Act and Article 350 of the Constitution;

(c) whether it is also a fact that these instructions are in contravention of the provisions of the Formula, the Act, and the Article aforementioned; and

(d) if so, the action taken or proposed to be taken in the matter?

The Deputy Minister in the Ministry of Home Affairs (Shri L. N.

Mishra): (a) and (b). These instructions provide that a representation for the redress of any grievance may be submitted to any officer or authority of the State in any of the languages used in the State as provided in Article 350 of the Constitution, and that replies to such representations should go in the language and script of the petition as far as possible. The State Government have reiterated in their communique of 25th August 1964 (copy annexed) that they are committed to uphold the sanctity of the Regional Formula in both letter and spirit and that there is no shift in the language policy which has been in force in the State from before.

(c) No.

(d) Does not arise.

Car Thefts

152. { **Shri Yashpal Singh:**
Shri Kapur Singh:
Shri Solanki:
Shri Narasimha Reddy:
Shri P. K. Deo:

Will the Minister of Home Affairs be pleased to refer to the reply given to Unstarred Question No. 1541 on the 30th September, 1964, regarding car thefts in Delhi and state:

(a) whether the investigation into this matter has been completed; and

(b) if so, the result thereof?

The Deputy Minister in the Ministry of Home Affairs (Shri L. N. Mishra): (a) No, Sir.

(b) Does not arise.

केन्द्रीय पुस्तक उत्पादन ब्यूरो

153. श्री सरजू पाण्डेय : क्या शिक्षा मंत्री 16 सितम्बर, 1964 के तारांकित प्रश्न संख्या 231 के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि केन्द्रीय पुस्तक उत्पादन ब्यूरो स्थापित करने की दिशा में अभी तक क्या प्रगति हुई है ?

शिक्षा मंत्रालय में उपमंत्री (श्री भक्त-वर्मान) : इस प्रायोजना के विषय में अभी